

तथा लघु सिंचाई योजनाओं की जांच पड़ताल और निष्पादन के लिए समय-सारणी तैयार करने के लिए संबंधित राज्य सरकारों से कहा गया है।

अनुसूचित जातियों और अनुसूचित जनजातियों संबंधी आयोग

1300. श्री राजेन्द्र कुमार शर्मा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अनुसूचित जातियों और अनुसूचित जनजातियों के हितों की सुरक्षा के लिए सरकार का एक आयोग गठित करने का विचार है :

(ख) यदि हां, तो उमके सदस्यों के नामों और निवेश पदों संबंधी मुख्य व्यौरा क्या है और

(ग) हरिजनों की समस्याओं का समाधान करने में प्रस्तावित आयोग कहा तक मक्षम होगा ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) से (ग). सरकार ने अनुसूचित जातियों तथा अनुसूचित जनजातियों के लिए एक आयोग गठित करने का सिद्धान्त रूप से निर्णय किया है। आयोग के विचारार्थ विषय, संरचना तथा अन्य व्यौरों को अंतिम रूप दिया जा रहा है।

Naxalites in Various States

1301. DR. BAPU KALDATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of Naxalites are still in West Bengal, Kerala, Maharashtra, Andhra and Mysore;

(b) if so, whether Government have collected the information; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c). Government do not have precise information about the number of Naxalites in West Bengal, Kerala, Maharashtra, Andhra Pradesh and Karnataka.

Requirements of cement in States

1302. SHRI D. B. CHANDRE GOWDA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have made any assessment regarding the requirements of cement in the States particularly in the Southern States;

(b) if so, the details thereof; and

(c) in view of the shortage of cement in the country whether Government propose to import cement from foreign countries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b). At the beginning of every quarter, demands for cement from various States are assessed and allocations are made taking into account the supplies made during the previous quarter, the request of the States for the quarter and the anticipated availability of cement. The overall availability of cement being short of the total demand of the country it has not been possible to meet the demand of the States in full. A Statement showing the allocations made to the various States during January—March, 1978 is attached.

The additional requirements of cement by Andhra Pradesh and Tamil Nadu for repairing the damage caused by the cyclones have been assessed. The quarterly allocation to Andhra Pradesh has been increased from 3.30 lakh tonnes to 4.50 lakh tonnes in